

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.1422
ANSWERED ON 30.07.2026

TOURISM PROJECTS IN MAHARASHTRA

1422 SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government has reviewed the tourism development projects in Maharashtra, particularly in view of forthcoming Nashik Kumbh Mela;
- (b) the details of tourism, pilgrimage, heritage and infrastructure projects sanctioned under various schemes in Maharashtra during the last five years, district-wise;
- (c) the funds sanctioned, released and utilized for these projects, year-wise; and
- (d) whether any special assistance has been proposed for infrastructure augmentation, pilgrim amenities, and employment generation in Nashik for the Mela and if so, the details thereof?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): Identification and development of tourism infrastructure, amenities and experiences at tourist destinations is primarily undertaken by the concerned State Government/UT Administration. However, the Ministry of Tourism, under its various schemes such as Swadesh Darshan (SD), Swadesh Darshan 2.0 (SD2.0), Challenge Based Destination Development (CBDD), and Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD), provides financial assistance for the development of tourism infrastructure and experiences across the country, including at spiritual, cultural, pilgrimage and heritage rich tourism destinations.

In addition, the Government of India under its scheme of 'Special Assistance to States for Capital Investment (SASCI) – Development of Iconic Tourist Centres to Global Scale' provides financial assistance to the States with the primary objective to comprehensively develop iconic tourist centres in the country.

The projects under the aforementioned schemes are implemented by the respective States/UTs. However, the Ministry of Tourism regularly monitors and review the progress of these projects through periodic review meetings, site visits and other monitoring mechanisms. Proposals for seeking financial assistance for the development of the tourism related infrastructure projects are formulated by the concerned States and UTs. The proposals received are examined in accordance with the prescribed guidelines, and financial assistance is provided subject to fulfilment of the stipulated conditions and availability of funds.

The Ministry's infrastructure development schemes aims to promote tourism in a holistic and sustainable manner while preserving local culture, traditions and heritage. The interventions under the schemes seek to enhance visitor experiences, generate employment opportunities and strengthen local economies.

The details of projects sanctioned under the aforementioned schemes in the State of Maharashtra, is given in the **Annexure**.

ANNEXURE

STATEMENT IN REPLY TO PARTS (A) TO (D) OF RAJYA SABHA UNSTARRED QUESTION NO.1422 ANSWERED ON 30.07.2026 REGARDING TOURISM PROJECTS IN MAHARASHTRA RAISED BY SHRI DHANANJAY BHIMRAO MAHADIK

The details of projects sanctioned by the Ministry of Tourism, Govt. of India in the State of Maharashtra is as under:

(i). Swadesh Darshan Scheme

(in ₹ Crore)

S. No.	Name of the Project	Sanction Year	Amount Sanctioned	Amount Authorised
1.	Development of Sindhudurg Coastal Circuit - Sagareshwar, Tarkarli, Vijaydurg (Beach & Creek), Mitbhav	2015-16	19.06	17.61
2.	Development of Waki- Adasa- Dhapewada- Paradsingha- Telankhandi- Girad	2018-19	45.47	43.19

(ii). Swadesh Darshan 2.0 (SD 2.0) Scheme

(in ₹ Crore)

S. No.	Name of the Project	Sanction Year	Amount Sanctioned	Amount Authorised
1.	Shivrushti Theme Park	2024-25	75.47	37.74

(iii). Challenge Based Destination Development (CBDD) Scheme

(in ₹ Crore)

S. No.	Name of the Project	Sanction Year	Amount Sanctioned	Amount Authorised
1.	Development of Ahmednagar Fort	2024-25	25.00	2.50

(iv). Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) Scheme

(in ₹ Crore)

S. No.	Name of the Project	Sanction Year	Amount Sanctioned	Amount Authorised
1.	Development of Trimbakeshwar, Nashik	2017-18	45.41	38.44

(v). Special Assistance to States for Capital Investment (SASCI) Scheme

(in ₹ Crore)

S. No.	Name of the Project	Sanction Year	Amount Sanctioned	Amount Released
1.	Development of RAM-KAL PATH in Nashik	2024-25	99.14	65.43
2.	INS-Guldar Underwater Museum, Artificial Reef, and submarine Tourism in Sindhudurg	2024-25	46.91	30.96
